

Contribution to road safety programmes

†*104. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that in view of the increasing number of deaths in road accidents, Government has planned to make the contributions towards road safety programmes tax-free;

(b) if so, the details thereof;

(c) the steps being taken by Government to prevent such accidents; and

(d) the details of road accidents and deaths during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) No, Sir. However, subsection 5 of Section 80G of Income Tax Act 1961 (the Act) provides that 50% of the amount of donations made towards an Institution or fund, established in India for charitable purpose and registered under section 12 AA of the Act shall be allowed as deduction from the gross total income of the donor under the specified conditions. This exemption is also applicable to donations made towards funds set up for carrying out road safety activities.

(c) The Ministry has also taken the following steps to minimize road accidents in the country:

- (i) The Government has approved a National Road Safety Policy. This policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (ii) The Government has constituted National Road Safety Council as the apex body to take policy decisions in matters of road safety. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees.
- (iii) The Ministry has adopted a multi-pronged strategy to address the issue of road safety based on four E's of Road Safety viz. (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) Emergency care and constituted five working groups to recommend the course of action. The working groups submitted its report which was placed on the website of the Ministry for implementation by the States Government.

†Original notice of the question was received in Hindi.

- (iv) Road safety has been made an integral part of road design at the planning stage.
- (v) Road safety audit of selected stretches of National Highways/Expressways.
- (vi) Establishment of model Institute of Driving Training and Research (IDTR) in all States.
- (vii) Tightening of safety standards of vehicles like helmets, seat belts, power-steering, rear view mirror.
- (viii) Publicity campaigns on road safety awareness through print and electronic media.
- (ix) Pilot projects for cashless treatment of Road Accident victims.

(d) As per annual publication "Road Accident in India" published by Transport Research Wing of Ministry of Road Transport and Highways, the State/UT-wise total number of road accidents and persons killed during 2011 to 2013 is given in the Statement-I.

Statement

State/UT-wise total number of road accidents and persons killed during 2011 to 2013

Sl. No.	States/UTs	Total number of Road accidents			Total number of persons killed in road accidents		
		2011	2012	2013	2011	2012	2013
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	44,165	42,524	43,482	15,165	14,964	14,171
2.	Arunachal Pradesh	263	251	308	126	138	143
3.	Assam	6,569	6,535	7,211	2,342	2,291	2,441
4.	Bihar	10,673	10,320	10,200	5,090	5,056	5,061
5.	Chhattisgarh	14,108	13,511	13,657	2,983	3,167	3,477
6.	Goa	4,560	4,312	4,294	333	292	266
7.	Gujarat	30,205	27,949	25,391	8,008	7,817	7,613
8.	Haryana	11,128	10,065	10,482	4,762	4,446	4,517
9.	Himachal Pradesh	3,099	2,899	2,981	1,072	1,109	1,054
10.	Jammu & Kashmir	6,655	6,709	6,457	1,116	1,165	990
11.	Jharkhand	5,451	5,711	5,569	2,572	2,818	2,706
12.	Karnataka	44,731	44,448	44,020	8,971	9,448	10,046

1	2	3	4	5	6	7	8
13.	Kerala	35,216	36,174	35,215	4,145	4,286	4,258
14.	Madhya Pradesh	49,406	51,210	51,810	7,869	8,175	8,588
15.	Maharashtra	68,438	66,316	63,019	13,057	13,333	13,029
16.	Manipur	692	771	671	158	158	165
17.	Meghalaya	599	483	525	212	219	130
18.	Mizoram	97	110	114	81	77	97
19.	Nagaland	39	42	71	25	56	30
20.	Odisha	9,398	9,285	9,680	3,802	3,701	4,062
21.	Punjab	6,513	6,341	6,323	4,931	4,820	4,588
22.	Rajasthan	23,245	22,969	23,592	9,232	9,528	9,724
23.	Sikkim	406	158	244	106	55	68
24.	Tamil Nadu	65,873	67,757	66,238	15,422	16,175	15,563
25.	Tripura	834	888	818	245	272	226
26.	Uttarakhand	1,508	1,472	1,297	937	844	766
27.	Uttar Pradesh	29,285	29,972	30,615	21,512	16,149	16,004
28.	West Bengal	14,945	12,290	12,414	5,664	5,397	5,504
29.	Andaman and Nicobar Islands	234	236	200	17	25	40
30.	Chandigarh	437	419	410	136	136	117
31.	Dadra and Nagar Haveli	103	85	91	63	53	49
32.	Daman and Diu	50	50	59	33	29	31
33.	Delhi	7,281	6,937	7,566	2,065	1,866	1,820
34.	Lakshadweep	0	3	1	0	0	0
35.	Puducherry	1,480	1,181	1,451	233	193	228
TOTAL		497,686	490,383	486,476	142,485	138,258	137,572